

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1165
ANSWERED ON:03.03.2015
FIRING IN JAILS
Adhikari Shri Sisir Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of incident of firing within the jail premises in the country;
- (b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year, State-wise; and
- (c) the action taken by the Government to stop such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a)to(c) As per the data compiled by the National Crime Records Bureau, a statement of incident of firing in the jails of the country at the end of 2011, 2012 and 2013 is given at the Annexure.

"Prisons" is a State subject as per Entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments. However an advisory dated 14.8.2006 has been issued by the Government of India to the States/UTs on tightening of security measures in jails which include measures to prevent firearms from entry in jail premises.